

30.

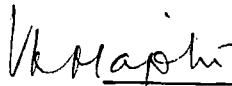
22.11.2002

MA-2597/2002 In
OA-2031/2002

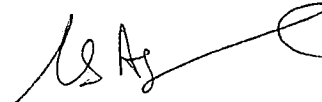
Present: Shri Ajesh Luthra, learned counsel for
the applicant

Time is prayed for extension of time of the
order passed by this Tribunal on 2.8.2002 in
OA-2031/2002. For the reasons explained, the time is
extended by four months from today. The applicant is
intimated of the present order.

MA-2597/2002 is disposed of.



(V.K. Majotra)
Member (A)



(V.S. Aggarwal)
Chairman

cc.